

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs),  
TIS HAZARI COURTS, DELHI

ORDER

Ms. Suman, Farash, EC- 50673806 posted at the Caretaking Branch, New Delhi District, Patiala House Court, New Delhi is hereby transferred at the Caretaking Branch, Central District, Tis Hazari Court, Delhi and Sh. Monotosh Bhui, Farash, EC- 72606636 posted at Caretaking Branch, Central District, Tis Hazari Court, Delhi is hereby transferred at the Caretaking Branch, New Delhi District, Patiala House Court, New Delhi with immediate effect.

  
15/7/25

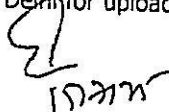
(SANJAY GARG-I)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

49367 - 327  
No. .... Admn.-III /Central/P&T/2025

Dated Delhi the 15.07.25

Copy forwarded for information and necessary action to:-

1. PS Office of undersigned.
2. The Accounts Officer/Assistant Accounts Officer, Accounts Branch concerned Delhi/New Delhi.
3. Branch Incharge, CTB concerned Delhi/New Delhi.
4. The Dealing Official, Personal File, Administration Branch- III, Central, THC.
5. The Dealing Officials, Leave Seat, concerned Delhi/New Delhi.
6. The Officials concerned.
7. The Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
8. The Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

  
15/7/25

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI